

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 700/2001 in
OA 1865/2000

New Delhi this the 11th day of February, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri M.P.Singh, Member (A)

Assistant Sub Inspector
Nand Ram, No. 2744/D,
S/O Shri Kanahiya Lal,
R/O Barack No.11, Old Police Line,
Rajpur Road, Delhi.

(By Advocate Sh. Sachin Chauhan) .. Petitioner

VERSUS

1. Sh. Kamal Pandey,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi.

2. Shri Sewa Das,
Addl. Commissioner of Police (Estt.),
Police Head Quarter, IP Estate,
New Delhi.

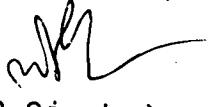
(By Advocate Shri George Paracken) .. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Both the learned counsel submit that the Tribunal's order dated 27.8.2001 in OA 1865/2000 has since been stayed by the Hon'ble High Court by order dated 10.1.2002.

2. Noting the above submissions, CP 700/2001 is discharged along with the notices issued to the alleged contemnor/respondent 2.


(M.P.Singh)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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